

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3236  
ANSWERED ON:09.12.2009  
NEW EMIGRATION MANAGEMENT AUTHORITY  
Sugavanam Shri E.G.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Government have any proposal to create a new Emigration Management Authority;
- (b) if so, the details alongwith its proposed functions thereof; and
- (c) the time by which the Authority is likely to be created?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): Government is proposing to bring in a new legislation namely The Emigration Management Bill, 2009 to replace the existing Emigration Act, 1983. The proposed new Bill is aimed to transform emigration into a simple, transparent, efficient and humane economic process, facilitate legal migration, prevent illegal migration / human smuggling, enable ethical recruitment practices, and enhance protection and welfare of emigrant workers.